

population that have so far evaded vaccination and will also concentrate on the floating population, population residing in slums and labour colonies and pavement dwellers.

Gastro-Enteritis in Kerala

268. Shri Sezhiyan: Will the Minister of Health be pleased to state:

(a) whether there was an outbreak of gastro-enteritis in epidemic form in Kerala during June, 1965;

(b) the number of deaths due to this epidemic reported so far; and

(c) the steps taken by Government to control and eradicate the epidemic there?

The Minister of Health (Dr. Sushila Nayar): (a) The outbreak in an epidemic form that occurred in Kerala in January, 1965 was of cholera.

(b) The number of deaths reported upto the 20th July, 1965 was 594.

(c) All preventive measures have been adopted. Inoculation work was speeded up by the appointment of additional inoculators in the affected places. 34 lakhs persons were inoculated upto the 23rd July, 1965. Necessary arrangements have also been made for the treatment and isolation of affected cases.

चैकोस्लोवाकिया से सहायता

369. { श्री किन्दर लाल :
श्री विद्यमानाथ वाण्डेय :

क्या बिल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चैकोस्लोवाकिया की सरकार चौथी योजना अवधि में उर्वरक तथा अन्य रासायनिक उद्योगों के विकास के लिए भारत को सहायता देने के लिए तैयार है; और

(ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ?

बिल मंत्री (श्री लि० त० कृष्णजाधारी) :

(क) और (ख) 11 मई, 1964 को प्राग में किये गये एक करार के अनुसार चैकोस्लोवाकिया की सरकार ने 40 करोड़ रुपये का ऋण देने का प्रस्ताव किया है, जिसका उपयोग मुख्यतः चौथी पंचवर्षीय आयोजना की प्रायोजनाओं के लिए किया जायगा। इसके अलावा, उस देश की सरकार से किन्हीं और खास ऋणों के लिए प्रथी तक कोई और बातचीत नहीं हुई।

Colonisation of Rajasthan Canal Area

370. Shri Karni Singhji: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that it is estimated that about 500 miles of total length of roads are to be laid for the proper colonisation of the area and full utilization of the benefits envisaged by the Rajasthan Canal;

(b) if so, whether the work of building the roads will also be taken up as the Central Government's responsibility; and

(c) whether plans are so drawn as to complete this work to synchronize with the progress achieved on the Rajasthan Canal itself?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (c). The setting up of the Rajasthan Canal Authority as well as matters involving Central responsibility in that connection are under consideration.

Gold Bonds

371. { Shrimati Tarkeshwari Sinha:
Shri Indrajit Gupta:
Shri Onkar Lal Berwa:
Shri Mohan Swarup:

Will the Minister of Finance be pleased to state:

(a) the total sale of Gold Bonds since the introduction of the Gold Bonds Scheme;